## GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:39
ANSWERED ON:23.11.2011
SUPPLY OF COAL TO POWER PLANTS
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## Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) and its subsidiary companies have not been able to supply coal to different consumers including the thermal power plants according to the agreements/annual contracts quantity finalized by the Central Electricity Authority (CEA);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether various State Governments have requested for supplying sufficient quantity of coal to the consumers of their States;
- (d) if so, the details thereof alongwith the quantum of coal supplied during each of the last three years and the current year, State-wise; and
- (e) the steps taken/proposed to be taken by the Government to provide sufficient quantity of coal to different consumers and the time by which sufficient quantity of coal is likely to be provided to these consumers?

## **Answer**

## MINISTER OF COAL(SHRI SRIPRAKASH JAISWAL)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No.39 for 23.11.2011

(a) & (b): The coal companies of Coal India Ltd (CIL) are supplying coal to power utilities and various other consumers through Fuel Supply Agreements (FSAs). Only in respect of some power stations which have been commissioned after 1.4.2009, coal supplies are being made under short term Memorandum of Understanding (MOU) on yearly basis as per the allocation made by the Central Electricity Authority (CEA).

The coal supplies to the power utilities from CIL sources are, by and large, around 90% of the quantity committed under FSA/MOU, as can be seen from the details given in annex-l.

Supplies could have been better, but for intermittent law and order problems, particularly in Jharkhand and Odisha, hampering coal transportation and wagon loading and wagon availability constraints in certain coal fields during peak production months (November to March). During the current year, supplies were severely affected due to heavy rains affecting transportation and wagon loading during second quarter of the year. Despatch was also hampered due to unloading constraints of a few power stations and stoppage of lifting through private washeries by MAHAGENCO power stations.

(c) & (d): Some State Governments like Karnataka, Uttar Pradesh, Haryana, Madhya Pradesh requested for supplying sufficient quantity of coal to the power plants located in their States. The inter-Ministerial Sub group in Ministry of Coal review the coal stock position at all power plants throughout the country and suggest/ monitor measures for improving their coal stocks, wherever the stocks are less than 7 days.

The State-wise details of coal despatches during the last three years are given in annexure II

(e): The transportation capacity has been augmented by the subsidiary companies of CIL matching with the wagon requirements. CIL through the forum of Rail -Coal Interface has decided 2011-12 to be the year of "off-take" and Railways have agreed to supply wagons to facilitate stock liquidation of CIL to meet the increased requirements of coal consumers.